Name of the Corporate Debtor: Katerra India Private Limited; Date of Commencement of CIRP: 08-09-2023; List of Creditors as on: 21-03-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number: (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	5160934838.62	2	4559548254.10	75.08	560432336.00	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	761	134170191.21	711	35148127.56	0.58		0	0	Annexure 5
6	Operational creditors (Employees)	424	86656589.21	392	57134799.15	0.94		0	0	Annexure 6
7	Operational creditors (Government Dues)	4	410253502.00	4	56163436.00	0.92		0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	445	7153898828.66	425	1364718033.32	22.47	851758928.74	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)		0			0.00		0	0	NA
Total		1636	12945913949.699 997	1534	6072712650.13	100.00	1412191264.74	5461030254.8300 01	0	